

Human rights abuse complaints

668. SHRI G.N. RATANPURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of human rights abuse complaints year-wise against paramilitary forces and J & K Police, received during the last three years from J & K;

(b) the number of requests received from various prosecuting agencies and individuals and/or NGOs for permission to prosecute police and security forces personnel (year-wise) for the last three years; and

(c) the number of permission for prosecution granted in such cases (year-wise) during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Total number of human rights abuse complaints received against paramilitary forces and J&K Police during the last three years are given below:

Year	No. of complaints received
2007	14
2008	13
2009	11

(b) Total number of requests received from various prosecuting agencies and individuals and/or NGOs for permission to prosecute police and security forces personnel (year-wise) during the last three years are given below:

Year	No. of requests received
2007	11
2008	Nil
2009	06

(c) The number of permission for prosecution granted (year-wise) during the last three years are as under:

Year	No. of permission granted
2007	Nil
2008	Nil
2009	03

Fencing on Bangladesh and Pakistan border

†669. SHRI BRIJLAL KHABRI: Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.